NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 72/441/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3)o and 135 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Stoeganst Jaig

PCS

Learned PCS Mr. Shreyansh Jain present for Petitioners. None present for ROC.

List the matter on 09.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.